

ITEM NO.106

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 687/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

TAHSIN AHMAD

Respondent(s)

IA No. 58834/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 12880/2020 - EXEMPTION FROM FILING O.T.

Date : 27-06-2024 The appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE RAJESH BINDAL
[VACATION BENCH]

For Appellant(s) Mr. Anuvrat Sharma, AOR
Ms. Alka Sinha, Adv.

For Respondent(s) Ms. Manisha Ambwani, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after vacation before the appropriate Bench.

(JATINDER KAUR)
P.S. to REGISTRAR

(AVGV RAMU)
COURT MASTER (NSH)